

LOK SABHA
UNSTARRED QUESTION NO. 2185
TO BE ANSWERED ON 2nd December, 2019
ONGC Projects in Andhra Pradesh

2185. SHRI KESINENI SRINIVAS:
SHRI BALASHOWRY VALLABHANENI:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the works carried out by ONGC in Andhra Pradesh;
- (b) whether there are any plans to revitalise exploration and production activities in shallow and deep waters by inducting best technology in the Krishna-Godavari Offshore;
- (c) whether the Government has identified need of any new projects in Andhra Pradesh, if so, the details thereof;
- (d) whether it is true that the villages where oil and gas reserves were found have extended their full cooperation and support for the project; and
- (e) the details of the plans of ONGC to adopt 10 or 15 villages under CSR and take up developmental works there?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में मंत्री
(श्री धर्मेंद्र प्रधान)

MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a): ONGC has been producing oil & natural gas from onland areas of Krishna-Godavari Basin in Rajahmundry Asset in the State of Andhra Pradesh and from deep/shallow water offshore areas of Krishna-Godavari Basin. Till date, ONGC has acquired 39232 Ground Line Kilometer of 2D and 10391.91 Square Kilometer of 3D seismic data, drilled 484 exploratory wells leading to 81 discoveries. ONGC has set up a 0.066 Million Metric Ton Per Annum capacity skid-mounted, mini-refinery at Tatipaka, Andhra-Pradesh.

(b): The Operators in the Krishna-Godavari Offshore are actively doing exploration and development activities by using state of art technology in seismic data acquisition and processing and for exploratory and development drilling.

(c): The new exploration blocks under Open Acreage Licensing Programme (OALP) and Discovered Small Field Bid Rounds are awarded depending upon participation of Exploration and Production companies and availability of un-monetized fields in the State of Andhra Pradesh.

(d): ONGC works in cooperation with the local community and administration for exploration and development activities.

(e): ONGC has not adopted any village in Andhra Pradesh, post implementation of the provisions of CSR under Companies Act, 2013. However, a number of developmental activities under CSR have been implemented by ONGC in the villages near operational areas.
